

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

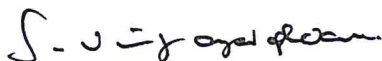
**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**


**APPLICATION NUMBER :  
PETITION NUMBER : TCP/211/(IB)/2017  
NAME OF THE PETITIONER(S) : POLYHOSE INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SAS AUTOCAM ENGINEERS PVT LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<b>REPRESENTATION BY WHOM</b>		

**ORDER**

The matter is called. No representation. The Petition is dismissed in default.

  
(S. Vijayaraghavan)  
Member (Technical)  
HV

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)